GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.3069

TO BE ANSWERED ON FRIDAY THE 5TH JANUARY, 2018 PAUSHA 15, 1939 (SAKA)

IMPACT OF GST ON ATM INDUSTRY

3069. SHRI HARIOM SINGH RATHORE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Automated Teller Machine (ATM) industry is facing problems under Goods and Services Tax (GST) in maintaining ATM machines as ATMs are put under the highest tax slab of 28 per cent under the new GST regime and if so, the details thereof;
- (b) whether the Government has received any representations from the Confederation for ATM Industry (CATMI) for redressal of their problems with regard to GST implementation;
- (c) if so, the details thereof; and
- (d) the steps/action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a): Automatic bank note dispensers, falling under tariff item 8472 90 30, attracted 12.5% central excise duty and VAT of 14.5% or 15%, in general. Based on the pre-GST tax incidence, 28% GST was prescribed on these machines by the GST Council.
- (b) and(c): Representations by various stake holders including Confederation for ATM industry (CATMI) were received for reduction in GST rate on ATMs.
- (d): In the 23rd GST Council meeting held on the 10.11.2017, the GST Council had recommended for reduction in GST rates on these machines from 28% to 18%. These changes had been given effect to vide notifications dated 14.11.2017 [effective from 15.11.2017].
